

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 3780  
TO BE ANSWERED ON 17.03.2020**

**RESERVATION POLICY IN ALLOTMENT OF COMMERCIAL PLOTS**

**3780. SHRI SANJAY KAKA PATIL:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether the Ministry is the nodal authority for the welfare and development of Scheduled Castes (SCs) and Other Backward Classes (OBCs); and

(b) if so, the statistics regarding implementation of reservation policy in the allotment of industrial/ commercial plots/cluster/sheds/shops/kiosks/work centres/Agricultural Marketing outlets?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)**

(a) & (b): The Department of Social Justice and Empowerment is the nodal Authority for welfare and development of Scheduled Caste (SCs) and Other Backward Classes (OBCs). However, overall management and monitoring etc of the Sectoral Programmes in respect of these groups is the responsibility of concerned Central Ministries, State Governments and Union Territory Administrations. Each Central Ministry or Department discharges nodal responsibility concerning its sector.

\*\*\*\*\*